

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NOS. 91, 92 & 93 OF 2016

Dated: 16th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

BSES Rajdhani Power Ltd. & Anr.

.... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Vishal Anand
Mr. Rahul Kinra

Counsel for the Respondent(s) : Mr. Divyanshu Rai
Mr. Nikhil Nayyar for R-1

Ms. Swapna Seshadri for R-2

ORDER

Learned counsel for the State Commission seeks two weeks time to file reply. He may file the same on or before 01.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 16.12.2016 after serving copy on the other side.

List the matter on **19.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt